

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 236 of 2013 in DFR – 1291 of 2013

Dated: 26th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Gaurav Pachnanda, Sr. Adv.
Mr. Ankit Jain, Adv.
Mr. Rahul Sharma, Adv.

Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv.
Mr. Ashish Tiwari, Adv.
Mr. Rakesh Dewan, Adv.

ORDER

We have heard the learned counsels for both the parties.

Order is reserved.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(M. Karpaga Vinayagam)
Chairperson**

pr/rt